

**रतलाम में राजधानी एक्सप्रेस को रोकने का निर्णय**

4865. श्री झोंकार लाल बरेवा : क्या रेल मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने राजधानी एक्सप्रेस को 23 फ़रवरी 1975 से रतलाम में रोकने का निर्णय किया था; और

(ख) यदि हा तो राजधानी एक्सप्रेस को कोटा (राजस्थान) में जो एक औद्योगिक क्षेत्र है और पश्चिम रेलवे का एक डिवीजनल मुख्यालय है न रोकने के क्या कारण हैं ?

रेल मन्त्रालय में उपमन्त्री (श्री बूटा सिंह) : (क) 151/152 नयी दिल्ली-बम्बई सेंट्रल राजधानी एक्सप्रेस गाड़िया शुरू से ही परिचालनिक कारणों से रतलाम में रुकती रही। इन गाड़ियों द्वारा रतलाम भ्राने-जाने वाले यात्रियों की बुकिंग 22-2-75 से चालू कर दी गयी है।

(ख) परिचालनिक कारणों से कोटा स्टेशन पर ठहराने की व्यवस्था नहीं की गयी है। इस गाड़ी को कोटा और अन्य स्टेशनों पर रुकवाने की व्यवस्था से इसकी रफ्तार कम हो जायेगी जिससे इस गाड़ी को चालू करने का उद्देश्य ही समाप्त हो जायेगा।

**Valuation of increase in prices of drugs**

4866. SHRI MADHU LIMAYE: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have made any valuation of the increase in the prices of drugs in the last two years;

(b) if so, the variation in the prices of the more important drugs which are in common use;

(c) the variation in the prices of life saving drugs not covered by (b); and  
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(d) the steps taken by Government to bring down the prices of drugs, especially drugs manufactured by foreign companies?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH): (a) to (d). The Index number of whole-sale prices of drugs and medicines with 1961-62 as the base year is as follows:

Year	Index No.
1972-73	148.7
1973-74	148.7
1974-75	174.9

(upto October, 1974)

Statement I showing the prices of important bulk drugs as in force from time to time is laid in the Table of the House [Placed in Library. See No. LT-9318/75]. Statement II giving an illustrative list of the prices of some of the raw materials, both indigenous and imported, that prevailed in September, 73 and April, 74 is laid in the Table of the House [Placed in Library. See No LT-9318/75].

There is a comprehensive price control on drugs. However, Drugs and Pharmaceutical units with a sales turn-over not exceeding Rs. 50 lakhs per annum have been exempted from obtaining Government's approval for fixation/revision of prices of their products.

Interim price revisions for formulations have been/are being allowed on account of increase in the prices of raw materials and packing materials etc. and in the case of bulk drugs on account of major raw materials and inputs and after proper scrutiny by a competent authority namely BICP/ Ministries concerned.

Government have set-up a Committee on Drugs and Pharmaceuticals Industry whose terms of reference *inter alia* include: